

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**85/441/ND/2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
09.04.2018.**

**NAME OF THE COMPANY: M/s Inmarsat India Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 441**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Counsel for the Petitioner

**ORDER**

Fresh notice to the ROC as the report is missing in this case.

To come up on 1.5.2018.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**